

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.371/07

Wednesday this the 26th day of September 2007

C O R A M :

**HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN
HON'BLE Mr. GEORGE PARACKEN, JUDICIAL MEMBER**

P.K.Soman,
S/o.Kunjupillai,
Last employed as Meter Reader
in the Office of the Garrison Engineering Service,
Fort Kochi, Kochi – 1.
Residing at Sinu Bhavan, Ullannoor P.O.
Kulanada, Pathanamthitta District.

...Applicant

(By Advocate Mr. Asok M Cherian)

Versus

1. Union of India represented
by the Secretary to Government of India,
Ministry of Defense, New Delhi.

2. Engineer-in-Chief,
Army Head Quarters,
Kashmir House, DHQ P.O.,
New Delhi – 110 011.

3. Chief Engineer,
HQ Southern Command,
Military Engineer Services,
Pune – 1.

4. Chief Engineer (N.W),
Military Engineer Services,
Naval Base, Cochin – 682 004.

5. Garrison Engineer (Independent),
Military Engineer Services,
Fort Cochin, Kochi – 1.

...Respondents

(By Advocate Mr. T.P.M. Ibrahim Khan, SCGSC)

This application having been heard on 26th September 2007 the
Tribunal on the same day delivered the following :-

.2.

ORDER

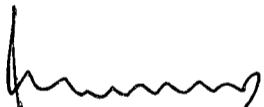
HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN

The applicant is a Meter Reader in Military Engineer Services and has filed this O.A for grant of 2nd ACP in the grade of Master Craftsman.

2. Respondents have filed a reply statement and in paragraph 4 thereof it is submitted that they have already initiated necessary steps to grant the 2nd ACP in the pay scale of Rs.4500-7000 to the applicant and only some time is required to finalise the same.

3. In the light of this averment, by the consent of both the parties, we dispose of this application with a direction to the respondents to complete the exercise within a period of one month from the date of receipt of a copy of this order. No order as to costs.

(Dated this the 26th day of September 2007)


GEORGE PARACKEN
JUDICIAL MEMBER

asp


SATHI NAIR
VICE CHAIRMAN